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Title:Regarding alleged irregularities in All India OBC Railway Employees Federation (AIOBCREF) meetings.

DR. UDIT RAJ (NORTH WEST DELHI): I would like to draw the attention of the Hon'ble Minister of Railways towards alleged irregularities and anomalies going on in circulation of the list of office bearers of All India OBC Railway Employees Federation (AIOBCREF) during the last one and a half year. The officers of the Railway Board are not even bothered to verify the actual attendance registers of employees for the date on which their presence was marked in the CEC meeting of the AIOBCREF in Delhi. If the employee is working in his place of posting far away from Delhi, how can he be presumed to have attended the CEC meeting? The officers of the Railway Board have failed to cross check the genuineness of the minutes of the meeting and not perused the original records of the Federation. Further, the Federation has not been able to produce certification from the Registrar of Societies, yet such dubious committees are being given facilities by the Railways at the cost of public exchequer. On several occasions, Railway officers have advised me to go to a Court of Law for remedy, but they do not want to set right their in-house mistakes.